

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1523 of 2019 IN
DFR No. 2187 of 2019**

Dated : 22nd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Cement Corporation of India ... Appellant(s)
Vs.
Chattisgarh State Power Distribution Company Ltd. Respondent(s)**

Counsel for the Appellant(s) : Mr. Alok Singh

Counsel for the Respondent(s) :

ORDER

**IA No. 1523 of 2019
(for change/replace the memo of Appeal)**

Registry is directed to return the papers for proper filing.

The IA stands disposed of.

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**